

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF :

C.P. No.143(ND)/2013

Rockman Advertising and Marketing India Pvt. Ltd. & OrsPetitioner
v.

Sharp Eye Advertising Pvt. Ltd.

....Respondent

SECTION: UNDER SECTION 397/398

Order delivered on 17.11.2017

Coram :

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN,
Hon'ble Member (J)

For the Petitioner (s)

: Mr. Sakal Bhushan, Advocate

: Mr. Manish Panda, Advocate

: Ms Deepti Bardwaj, Advocate

For the Respondent(s)

: MR. P. Nagesh, Advocate

: Mr. Dhruv Gupta, Advocate

ORDER

On account of paucity of time the matter could not be taken up. Hearing is
deferred to 18.1.2018.

Sd/—

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/—

(R. VARADHARAJAN)
MEMBER (J)

17.11.2017
(VS)